

Statement

Regarding Concessions to Industries Based on Agricultural Products.

S. No.	Items	Concessions
<u>Excise Duty</u>		
1.	Agro based items like sauces, ketchups, juices; dehydrated vegetables, potato chips etc.	Excise duty on preparations from vegetables, fruits, nuts or other parts of the plants like jams, fruit juices etc., reduced from 10% to 5% ad-valorem. If such products are manufactured in the rural areas by Registered Co-operative Societies KVIC, State Khadi and Village Industry Board will have no excise duty altogether.
2.	Refrigeration equipment for cold storage and trucks.	Excise duty on parts and accessories going into installation of cold storage plants has been reduced from 40% to 15% ad-valorem.
<u>Customs Duty :</u>		
1.	34 specific items of machinery for food processing and packing including aseptic packaging.	Customs duty has been reduced from 55% to 35% ad-valorem.

[Translation]

Purchase of Wood for Sleepers by
Railways

1383. SHRI MAHENDRA SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether as a result of restriction imposed on the purchase of wood for railway sleepers, a large quantity of wood already cut before the imposition of ban on felling of trees in Nagaland and other North-Eastern States, is likely to get damaged;

(b) whether Government of Nagaland and other North-Eastern States have requested him that at least the wood already cut should be allowed to be purchased by the Railways so that this costly wood is saved from destruction; and

(c) if so, the time by which a decision is likely to be taken in this regard ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). Some States in the North-Eastern Region including Nagaland have requested for additional quota of wooden sleepers for their States for 1988-89 on the plea that the sleepers already available would otherwise get damaged.

(c) This is under examination in consultation with the Railway Ministry and a decision is likely to be taken before the end of September, 1988.

Protection of Monuments in Madhya
Pradesh

1334. SHRI MAHENDRA SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of centrally protected monuments in Gwalior, Shivpuri, Guna, Mandasaur and Morena District of Madhya Pradesh; and

(b) the steps taken for proper protection and maintenance of these monuments ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) A list of Centrally

Protected Monuments/Sites in the District of Gwalior, Shivpuri, Guna, Mandasaur and Morena of Madhya Pradesh is given in Statement below.

(b) Besides upkeep and annual maintenance of monuments/sites in the Districts of Gwalior, Shivpuri, Guna, Mandasaur and Morena of Madhya Pradesh, structural repairs and chemical preservation are also carried out as per actual needs of the monument/site.

Statement

List of Centrally Protected Monuments in the Districts of Gwalior, Shivpuri, Guna, Mandasaur and Morena of Madhya Pradesh

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|--------------------------|---------|--------------------------------|
| 1. | Amrol | Mahadeva temple |
| 2. | Antri | Tomb of Abdul Fazl |
| 3. | Gwalior | Gwalior Fort |
| | | i. Badal Mahal or Hindola Gate |
| | | ii. Chaturbhuj temple |
| | | iii. Ganesh Gate |
| | | iv. Gwalior or Alamgiri Gate |
| | | v. Lakshman Gate |
| | | vi. Mansingh's Palace |
| | | vii. Rock-cut Jain Colossi |
| | | viii. Sas Bahu temple |
| | | ix. Teli ka Mandir |
| | | x. Urwahi Gate. |
| 4. | Gwalior | i. Tomb of Mohammad Ghaus |
| | | ii. Tomb of Tansen |
| | | iii. Two Mosques |
| 5. | Pawaya | Ancient site |
| 6. | Pawaya | Tila Monument. |
| Suivpuri Dtstrict | | |
| <hr/> | | |
| 1. | Mahua | Large Shiva temple |
| 2. | —do— | Small Shiva temple |

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|-----|---------|-------------------|
| 3. | Ranod | Monestery |
| 4. | Surwaya | Monestry |
| 5. | —do— | Open Air Museum |
| 6. | —do— | Siva temple |
| 7. | —do— | Surwaya Gadhi |
| 8. | Tarahi | Monajamata temple |
| 9. | —do— | Monastery |
| 10. | —do— | Torana gate |

Guna District

- | | | |
|-----|----------------|---------------------|
| 1. | Budhi Chanderi | Jain temples 1 to 5 |
| 2. | Chanderi | Bada Madarasa |
| 3. | —do— | Badal Mahal gateway |
| 4. | —do— | Battisi Boadi |
| 5. | —do— | Chanderi Fort |
| 6. | —do— | Jama Masjid |
| 7. | —do— | Kati Ghati |
| 8. | —do— | Koshak Mahal |
| 9. | —do— | Nizam-ud-din's tomb |
| 10. | —do— | Shahzadi Ka Roza |
| 11. | Kadwaha | Monastery |
| 12. | —do— | Temples 2 to 7 |

Mandasor District

- | | | |
|----|---------|------------------------------------|
| 1. | Dhamnar | Brahmanical rock-cut temples |
| 2. | —do— | Buddhist caves |
| 3. | Kher | Nav Torana temple |
| 4. | Sondhi | Yasodharaman's Pillars of Victory. |

Morena District

- | | | |
|----|----------|---------------------------|
| 1. | Mitaoli | Ekottarso Mahadeva temple |
| 2. | Padhavli | Gadhi |
| 3. | —do— | Temple |
| 5. | Suhania | Kakanmath temple |
| 5. | Naresar | Temples 1 to 22 |